

1	2	3	4
Bangladesh Taka	0.4214*	0.4148**	— 1.57
Sri Lankan Rupee	0.4496	0.4468	— 0.62
Singapore Dollar	6.0394	5.6425	— 6.57
Malaysian Ringgit	5.1336	4.7713	— 7.06
Indonesian Rupiah	0.0078*	0.0109**	+39.74
Chinese Yuan	3.4586	3.8492	+11.29

*Rates as on 23.3.1987

**Rates as on 27.3.1986

The exchange rate of the rupee is fixed with reference to the value of a basket of currencies, mainly of countries which are India's major trading partners. The exchange rates between rupee and other currencies move upward or downward depending upon the fluctuations in the value of these currencies. In a regime of floating exchange rates, such frequent variations in exchange value of rupee are not unusual.

Effectiveness of Protection of Civil Rights Act

5945. SHRI BANWARI LAL PUROHIT : Will the Minister of WELFARE be pleased to state :

(a) whether Government have made any critical analysis to know the effectiveness or otherwise of the Protection of Civil Rights Act in removing untouchability in the country ; and

(b) if so, the results achieved and further steps contemplated by Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). An analysis regarding offences under the

Protection of Civil Rights Act, 1955 relating to untouchability and the various measures taken to eradicate the same are contained in the Annual Report on the Implementation of Protection of Civil Rights Act. The Annual Report for the calendar year 1985 was placed on the Table of Lok Sabha on 18th March 1987. This Report, inter-alia, contains the action as reported by all the State Governments.

Wasteland Development

5946 SHRI C. JANGA REDDY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the loan given to each States Government by financial institutions and other agencies for wasteland development; and

(b) the results achieved therefrom in each State ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT (SHRI Z.R. ANSARI) : (a) and (b). Information regarding the loans given by the Central Govt. to the State Govt. under Centrally Sponsored Schemes and by Financial Institutions to the State Govt. Agencies is shown in the Statements I and II respectively given below.

Statement—I

Loan released to State Govts. under the Centrally Sponsored Scheme 'Soil, Water and Tree Conservation in the Himalayas (OPERATION SOILWATCH) during 1985-86 and 1986-87 and physical achievements

Sl. No.	State	1985-86		1986-87	
		(Amount in Lakhs)	(Area Covered in Ha.)	(Amount in Lakhs)	(Area Covered in Ha.)
1.	Assam	13.67	336	7.50	650
2.	Haryana	108.45	3912	64.23	3300
3.	Himachal Pradesh	100.58	8197	68.77	3637
4.	Jammu & Kashmir	16.84	861	16.02	412
5.	Manipur	20.83	1385	19.60	1545
6.	Meghalaya	46.94	1971	24.94	1755
7.	Nagaland	49.79	3600	53.50	3285
8.	Punjab	36.08	3750	60.83	3750
9.	Sikkim	16.19	278	22.48	1234
10.	Tripura	17.10	1271	10.00	1242
11.	Uttar Pradesh	80.36	5709	97.45	4151
12.	West Bengal	33.17	900	34.68	1118
Total		540.00	32167	480.00	26079

**This achievement is not final.

Note :—This physical achievement is the total achievement. Separate achievement for Loan component is not available. However, the pattern of central assistance is 50% grant and 50% Loan under the scheme.

Statement—II

Loans sanctioned and refinanced to State Govt agencies by financial institutions for wasteland development and afforestation, up to December 1986

(Rs. in lakhs)

State	Loan Sanctioned to State Govt Corporations	Refinance sanctioned by NABARD	Refinance disbursed by NABARD
1	2	3	4
Rajasthan	4.92	4.92	—